

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/71(CHE)/2021 IN IA/819/IB/202 & IA/10/IB/2021  
IN  
PETITION NUMBER : CP/1307/IB/18  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : The Secured Creditors & 12 Others  
UNDER SECTION : Sec 60 (5) of IBC, 2016

**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present. Ld. Counsel Mr. Varun Srinivasan appears for R1. Counsel for R3 is represented by Ld. Senior Counsel Mr. P.S. Raman. Ld. Counsel Mr. Akhil Bhansali appears for R4.

List the matter on **10.08.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)